

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 550 of 2020

IN THE MATTER OF:

M/s Vipul Ltd.

...Appellant

Versus

M/s Solitaire Buildmart Pvt. Ltd.

...Respondent

For Appellant: Mr. Rajnish Sinha and Mr. Ritin Rai, Advocates

For Respondent: Ms. Divya and Mr. Akshit Mago, Advocates

ORDER

16.06.2020 Heard the Learned Counsel for the Appellant. Let notice be issued on Respondents by Speed Post. Requisites along with process fee be filed by 19.06.2020. If the Appellant provides *email* addresses of the Respondents. Let notice be also issued through *email*.

List the Appeal on **17th July, 2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**